

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI

(Application under Section 14 and 15 read with Section 18 of the National Green Tribunal
Act, 2010)

APPLICATION NO. 189 of 2024(SZ)

IN THE MATTER OF:

THADAYAM BABU

S/o Late. R. Poomala, Aged about 52 years.

No.4 1. Thiruvalluvar Street,

Anna Nagar (East),

Virudhachalam-606-001

9940178702

stanlylawyer@gmail.com

APPLICANT

VERSUS

1. WATER RESOURCE DEPARTMENT

Public Welfare Department,

Government of Tamil Nadu,

Through the Chief Engineer,

PWD Estate, Chepauk

Chennai-600.005.

Email : eicwrdsn@gmail.com

044-28410402

2. TAMIL NADU POLLUTION CONTROL BOARD

Through the Chairman,

76, Mount Salai,

Askanesh
Commissioner
Virudhachalam Municipality

Guindy, Chennai - 600 032

Tel: 044-22353134-139

Email: tnpcb-chn@gov.in

3. THE DISTRICT COLLECTOR, CUDDALORE DISTRICT,

First Floor, New Collectorate Building,

Collectorate, Manjakuppam

Cuddalore-607001

Phone Number: 04142-230652

Email: collrcud@mc.in

4. THE COMMISSIONER

Virudhachalam Municipality,

31 16, Ayyanar Koil St. Across Manimutharu River,

Virudhachalam-606.001

04149-250474

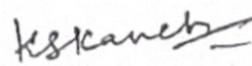
Respondents

**ADDITIONAL STATUS REPORT FILED ON BEHALF OF THE 4th
RESPONDENT, THE COMMISSIONER, VIRUDHACHALAM
MUNICIPALITY**

I,K.S.Kanchana D/o Konda Kodandaraman Subramanian aged 55 years , having office at Virudhachalam Municipality, Virudhachalam, now temporarily come down to Chennai do hereby solemnly affirm and sincerely state as follows:

K.S.Kanchana
Commissioner
Virudhachalam Municipality

1. I am the Commissioner of Virudhachalam Municipality and I am filing the present additional status report and as such I am well acquainted with the facts of the case from the records.
2. I respectfully submit that I am filing the present Additional status report as per the directions of this Hon'ble Tribunal to elucidate on certain queries posed by this Hon'ble Tribunal in its earlier hearing on 16.09.2025.
3. I respectfully submit that the Faecal Sludge Treatment Plan (FSTP) was originally at the trial stage of operation at the time of filing of the 1st status report dated 07.10.2024. I respectfully submit that the FSTP which was set up under the Integrated Urban Drainage Management Scheme 2023 at an estimated cost of Rs. 425 lakhs has completed its trial stage of operation and presently brought into effective operation and is being used by the general public.
4. I respectfully submit that Virudhachalam Municipality has adequate facilities to treat all the solid waste generated within its territorial limits. I submit that every day, 26.82 metric tonnes of waste are generated and out of this, 14.69 metric tonnes are transported to the Micro-Composting Centre, where compost is being produced. Besides this, Micro Composting Centre each with 5 and 4 metric tonnes capacity have been established at three different locations to convert waste into compost. In addition to the above, Onsite Composting Centres (OCC) have been established at 5 different locations. I submit that non-recyclable plastic/non-biodegradable materials are being sent to the UltraTech Cement plant at Ariyalur.
5. I respectfully submit that in Virudhachalam Municipality, the world-renowned Viruthagireeswarar Temple is located and the population in Virudhachalam Municipality has increased from 73,415 in 2011 to 1,04,000 in 2025 besides pilgrimages visiting the temples as floating population. To treat the volume of sewage water generated, a cesspool tanker vehicle has been procured and is being utilised by the general public under the Swachh Bharat Mission 2.0 scheme.
6. I respectfully submit that further, a request has been made to the District Collector, Cuddalore, to provide about 3 acres of land for establishing a Sewage Treatment Plant (STP) with a capacity of 6.2 MLD (Megalitres per Day) and with the assistance of the Revenue Department, steps are being taken to identify the site. I further respectfully submit that the matter is being pursued with the District Collector vigorously and upon obtaining funds from the Government the Sewage Treatment Plant will be brought into operation within a period of 1 year.
7. I respectfully submit that the Municipality Swachh Bharat Mission Coordinator and Propagators, 7 persons in total, are creating awareness among the public. Additionally, 181 sanitary workers visit house-to-house,


Commissioner
Virudhachalam Municipality

collect the waste, send it to compost yards for manure preparation, and manure is being produced accordingly.

8. I respectfully submit that necessary measures have been taken to ensure that neither sewage or solid waste of any kind is not discharged into the Manimuthar river in any manner.
9. I respectfully submit that in Virudhachalam Municipality areas, in accordance with the Jal Jeevan Mission scheme under category 4 guidelines, an estimate has been prepared at cost of Rs. 120 lakhs for carrying out natural sewage treatment at 17 locations before discharge into the Manimuttharu River. A letter requesting funds from the District Mineral Foundation Trust was sent to the District Collector, Cuddalore, on 24.11.2025 and the matter is under process. I respectfully submit that a proposal for execution of underground sewerage work at an estimated cost of Rs300 lakhs has been submitted to the Director of Municipal Administration.
10. I respectfully submit that the Municipality authorities will fully cooperate with the concerned authorities to maintain the Manimuthar river in a clean condition and work in coordination with concerned authorities for cleanliness and requirements of maintenance of the Manimuthar River.
12. In the above circumstances, it is therefore prayed that this Hon'ble Tribunal may be pleased to accept this Additional Status Report on file and pass such further or other orders as deem fit and proper in the facts and circumstances of the aforesaid case and thus render justice.

K.S.Kanchana
Commissioner
Virudhachalam Municipality

Dated: 18.12.2025

VERIFICATION

I, K.S.Kanchana D/o Konda Kodandaraman Subramanian aged 55 years presently discharging my duties as Commissioner of Virudhachalam Municipality solemnly affirm that the contents of this report are true to the best of my knowledge based on records and I have not suppressed any facts.

K.S.Kanchana
Commissioner
Virudhachalam Municipality

Dated: 18.12.2025

[Signature]
 COUNSEL FOR 4th RESPONDENT

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THADAYAM BABU
...Applicant

Vs

WATER RESOURCE DEPARTMENT
& 3 others
...Respondents

ADDITIONAL STATUS REPORT

L.P.MAURYA (M/s.1255/2008)

COUNSEL FOR 4TH RESPONDENT

Ph: 9444670816